

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER	: CA/38/IB/2018
PETITION NUMBER	: CP/511/IB/2017
NAME OF THE PETITIONER	: V. NAGARAJAN
NAME OF THE RESPONDENT UNDER SECTION	: SKS ISPAT & POWER LTD.&10 OTHS :

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Moorthy

Counsel for R1



12 SUBRAMANIAN

Counsel for Applicant



ORDER

Counsel for RP present. Counsel for R1 present. No representation on behalf of the other Respondents. **The Registry** is directed to issue notice to R2 to R11 with the direction to the Respondents to file reply and remain present on next date of hearing. The Counsel for RP is also directed to send private notice along with the petition to R2 to R11 indicating therein to file the counter and remain present on next date of hearing and file proof of sending the same. Put up on **12.02.2018 at 10.30 A.M.**

sdr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)